

Annexure - 7
Name of the corporate debtor: Viom Infra Ventures Ltd; Date of commencement of CIRP: 23.09.2021; List of creditors as on: 14.11.2022
List of operational creditors (Government dues)
(Amount in ₹)

Sl. No.	Details of Claimant	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	The Commissioner of Commercial Taxes, Govt of West Bengal	14-01-2022	7,48,34,961.00	0.00	Operational	NIL	NIL	NO	0	NIL	NIL	7,48,34,961.00	0	Rejected. Claim received after 90 days
2	Department of Trade & Taxes (Delhi GST)	31-12-2021	92,796.00	92,796.00	Operational	NIL	NIL	NO	0	NIL	NIL	0.00	0	Fully admitted on 19/3/22
3	Commercial Tax Officer, Circle,Shahjahanpur, Bhiwadi (Rajasthan)	15-02-2022	64,06,82,666.00	1.00	Operational	NIL	NIL	NO	0	64,06,82,665.00	NIL	0.00	0.00	A detailed verification has been done with respect to the claims submitted and all the claims are pending at various stages of litigation. The matters are pending at various stage of litigation so all the claims are in contingent nature. The claim of Rajasthan Sales Tax is being admitted at Re. 1.00 being contingent in nature subject to the outcome of various appeal and litigations which is pending at various forums.